

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

17.09.2021

M.A./350/99/2021

O.A./350/1381/2016

RESTORATION (MENTIONED) (P.O)

ITEM NO:25

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

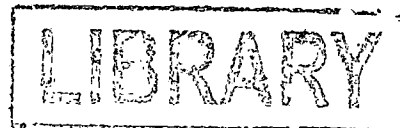
SWAPAN KR MONDAL



-V/S-

STEEL AUTHORITY OF INDIA

Mr. M. L. Sarkar

Mr. A. P. Deb



Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for both sides.</p> <p>2. This M.A has been filed by the applicant seeking restoration of the O.A which was dismissed for default on 20.01.2021.</p> <p>3. We have gone through the grounds on which the restoration has been sought for and we are satisfied that the order dated 20.01.2021 can be recalled and the OA can be restored to its original file and position.</p> <p>4. Accordingly, M.A is allowed. The order dated 20.01.2021 is recalled and the O.A is restored to its original file and position.</p> <p>5. List the O.A for hearing on 09.12.2021.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div data-bbox="506 1469 846 1657" style="text-align: center;">               (DR. NANDITA CHATTERJEE)              MEMBER(A)         </div> <div data-bbox="1117 1481 1380 1642" style="text-align: center;">               ( BIDISHA BANERJEE)              MEMBER (J)         </div> </div> <p style="text-align: left; margin-top: 10px;">SS</p>